

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3292  
ANSWERED ON:17.03.2015  
REHABILITATION OF DISPLACED KASHMIRIS  
Kumar Shri Ashwini

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of displaced Kashmiri Pandits who have returned to Jammu and Kashmir since the last twenty five years;
- (b) whether the Government has constituted funds for the rehabilitation of Kashmiri Pandits;
- (c) if so, the details thereof along with the utilisation of such funds and the number of families rehabilitated so far; and
- (d) the number of such persons employed in Government sector under migrant quota?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): The Government from time to time has announced Packages for return and Rehabilitation of Kashmiri Migrants such as in 2004 and in 2008.

Under Prime Minister's Package 2004, 5242 two room tenements have been constructed in Jammu at four locations (Purkhoo, Muthi, Nagrota and Jagti) and have been allotted to the migrants. Further, 200 flats have been constructed at Sheikhpora in Budgam district (Kashmir Valley) and have been allotted to the migrants on sharing basis, who have joined the State Government service under employment component of Prime Minister's Package 2008. Out of these 200 flats, 31 flats have also been allotted to the local migrants who migrated from their native places to other places within the Kashmir Valley.

A COMPREHENSIVE Package amounting to Rs.1618.40 crore was announced by the Government in 2008 for return and rehabilitation of Kashmiri Migrants, which provided for many comprehensive facilities for the migrants e.g. financial assistance for purchase/construction of houses, construction of transit accommodations, continuation of cash relief to migrants, students scholarships, employment, assistance to the agriculturists and the horticulturist and Waiver of interest on unpaid loan, etc. The Package is being implemented by the J&K Government and so far one family has returned to the Valley availing the benefit of Rs.7.5 lakh for construction of house; State Government jobs have been provided to 1446 migrant youths, and 469 Transit accommodations have been constructed in the Kashmir Valley and allotted to the newly appointed migrant employees under the Package.

The expenditure incurred by the State Government of J&K in respect of rehabilitation of Kashmiri migrants is reimbursed by the Government of India under Security Related Expenditure (Relief & Rehabilitation) – SRE (R&R). An assistance of approx. Rs.1599.18 Crore has been provided to the Government of J&K by the Central Government in this respect under SRE (R&R) since 1989-90.